

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/232(AHM)2024

Proceedings under Section 10 IBC

IN THE MATTER OF:

Surya Bakery And Confectionery Private Limited

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manoj Kumar Mishra, Adv.

For the Respondent :

ORDER

Learned Counsel for the applicant is directed to file updated balance sheet and financial statement for the last two years (2022-23 and 2023-24).

List for further consideration on 28.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)